SHRI A. C. GEORGE: Even earlier, the hon. Minister pointed out that his projection of production for 1977 is 532 million kgs. and he is requesting the producers to release 80 per cent for the domestic market. If we go by that figure, the domestic release will be 425 million kgs. and at the same time, he is saying that his projection for export is 225 million kgs. if you release 425 million kgs. out of a production of 532 million kgs. they will be left with only 108 million kgs. Then, how can you export 225 million kgs.? I want to know from him whether his projection of export or domestic market release figure is correct.

SHRI MOHAN DHARIA: I am sorry that when he was in that very Ministry he should know that whatever comes to the auctions is both for domestic as well as for export purposes.

मूंगफली के तेल को लाने ले जाने पर लगी रोक को हटाया जाना

*186. **श्री धर्म सिंह भाई पटेल** : क्या **वाणिज्य तथा नागरिक पूर्ति और सहकारिता** मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकार ने एक राज्य से दूसरे राज्य में मूंगफली के तेल को लाने ले जाने पर लगी रोक को हटाने के बारे में क्या निर्णय लिया है ; और

(ख) सरकार का खरीफ सीजन के आने से पूर्व समूचे देश में मूंगफली के तेल के लिए बनाई गई जोनल व्यवस्था को समाप्त करने हेतु क्या कायवाही करने का विचार है ?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA: (a) The Central Government has not placed any restriction on the movement of groundnut oil from one State to another. The State Governments, particularly the major groundnut producing States of Gujarat, Andhra Pradesh, Karnataka and Tamil Nadu have also been advised not to impose any restriction, formal or informal, on the movement of groundnut oil from State.

(b) There is no zonal system for groundnut oil.

MR. SPEAKER: Since all three queustions that follow this question pertain to the same ministry, I think we should go through them without supplementaries. That is also because the demands of the Ministry are coming up immediately.

श्री धर्म सिंह भाई पटेल : मंत्री जी ने बताया है कि विभिन्न राज्यों में मूंगफली के तेल की ज़ोनबन्दी की या पाबन्दी की व्यवस्था नहीं है । तो फिर गुजरात में इस वक्त जो मूंगफली के तेल का उत्पादन होता है उस में से 70 प्रतिशत गुजरात में रखा जाता है और केवल 30 प्रतिशत परमिट से बाहर जाने की मंजूरी दी जाती है । गुजरात राज्य ने अनौपचारिक रूप से ऐसे ही पाबन्दी लगा रखी है उमको हटाने के लिए सरकार ने क्या किया है ?

श्री मोहन धारिया : उसके बारे में मैंने खुद गुजरात के चीफ मिनिस्टर के साथ बातचीत की थी । यह स्कीम पिछले कितने सालों से गुजरात में चालू है और आज इस अवसर पर उनसे यह कह देना कि इस स्कीम को तुम पूरी खत्म करो यह ठीक नहीं है । इसलिए मैंने उनसे कहा कि ज्यादा से ज्यादा जितना तेल आप बाहर भेज सकते है उतना स जव की कृपा करें । क्योंकि यह हम नहीं भूल सकते कि सारे मूल्क को हमें अपने साथ लेकर चलना है और अगर एक स्कीम किसी जगह चालू चली आ रही है तो पूरी स्कीम को अभी तोड़ो ऐसा कहना मेरे लिए शक्त नहीं है । लेकिन मेरी कोशिश यह जरूर रहेगी कि जो जो चीज मुल्क में पैदा होती है और जो जरूरत

की चीज है वह पूरे राष्ट्र को इक्विटेबली मिले। यही हमारी नीति है और रहेगी और इसके लिए मैं दोबारा उन चीफ मिनिस्टर्स से बातचीत करने की कोशिश करूंगा जिन्होंने फार्मली इन्फार्मली कुछ रैस्ट्रिक्शन्स अपने यहां लगा रखे है।

श्री धर्म सिंह भाई पटेल : 16 किलोग्राम के मूंगफली के तेल के एक टिन का भाव राजकोट में आज 130-रुपये है, दिल्ली 165-रुपये बम्बई में 170-रुपये और कलकत्ता में 180/-रुपय् है। एक ही राष्ट्र में इतना फर्क क्यों है इसको दूर करने के लिए केन्द्रीय सरकार ने क्या किया है।

SHRI MOHAN DHARIA: Sir, I am well aware that the price of edible oil have gone up in the country. And, as I stated earlier in this House, the production of edible oils has gone considerably down. We require about 35 lakhs tonnes and we produce only 32 lakhs tonnes which includes vanaspathi also.

Unfortunately, instead of 32 lakhs tonnes, the production now is somewhere in between 25 to 26 lakhs tonnes. Naturally, it has effected both the availabilty of it as well as its price. So, at the one end we are trying to import as much edible oil as possible and, at the other end, we are trying to take advantage of the coming kharif crops and to have more production of oil seeds. What is needed for the country is a national policy for both oilseeds and oil. This exercise is being done by the government. Mr. Speaker, Sir, we shall see that we adopt a national olic for both oil and oilseeds.

SHRI HITENDRA DESAI: Has the government of Gujarat made any representation in this behalf?

SHRI MOHAN DHARIA: The Government of Gujarat have said that because of their difficulties in the State, they want that they should be allowed to continue with this policy because they cannot disturb the policy for the time being.

SHRI NARENDRA P. NATHWANI: As regards the inter-State movement of ground-nut the position is very clear that there are no restrictions. I would like to know whether there are any State laws or transport restrictions which indirectly restrict the movement of groundnut?

SHRI MOHAN DHARIA: There are laws which can frustrate the intentions of the Central Government. The question is of taking all the States together and to see that they are part of the national policy.

Request from I.T.D.C. Officers' Association

*188. SHRI S. G. MURUGAIYAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether I.T.D.C. Officers' Association has requested the Government to hold an enquiry into the conduct of certain senior officers of the Corporation during the emergency; and

(b) if so, the facts thereof and Government's reaction thereto?

पर्यटका और नागर विमानन मंत्री (श्री पुरुषोत्तम कौशिक) : (क) जी, हां।

(ख) संगठन द्वारा लगाये गये आरोप आपातकाल के दौरान ज्यादतियों, भ्रष्टाचार गलत पदोन्नतियों व नियक्तियों तथा अन्य शिकायतों से संबंधित है। इसकी जांच की जा रही है, कुछ की जांच केन्द्रीय जांच ब्यूरो द्वारा की जा रही है तथा कुछ की निगम द्वारा विभागीय तौर पर।

SHRI S. G. MURUGAIYAN: Will the hon'ble Minister be kind enough to speed up the proposed enquiry and also take action against those who are guilty?